

SHRI JANARDHANA POOJARY : Sir,
I beg to move :

“That the Bill be passed.”

MR. SPEAKER : The question is :

“That the Bill be passed.”

The motion was adopted.

14.33 hrs.

[English]

LOKPAL BILL

Re : Motion for reference to Joint
Committee

MR. SPEAKER : Next item is Lokpal Bill. Shri Ashok Sen. Before you start Mr. Sen, I have a bundle of amendments and I have gone through the Press reports also. I thought it was better to talk to the hon. Opposition Leaders as well as the rulling group. I came to the conclusion that it needed more exhaustive study and clarification before we put it to the House. So, I think both the parties have agreed to my suggestion and I will like now that this Bill be referred to a Joint Select Committee. Mr. Sen, you bring a motion. How much time will you take ?...

(Interruptions)

PROF. MADHU DANDAVATE
(Rajapur) : I have only one observation, Sir
(Interruptions).

MR. SPEAKER : We will take it up afterwards.

SHRI V. KISHORE CHANDRA S.
DEO (Parvathipuram) : We can discuss in
the House and then it can be referred to the
Committee.

MR. SPEAKER : No, we will just refer
it to the Committee. They will discuss it
and...(Interruptions).

PROF. MADHU DANDAVATE : Sir,
as far as the records are concerned, let not
the suggestions come from the Chair.

MR. SPEAKER : Let it be a consensus
of the whole House.

PROF. MADHU DANDAVATE :
Except obituary reference, nothing should
come from the Chair.

SHRI INDRAJIT GUPTA (Basirhat) :
Sir, they are not yet ready with their motion.
It seems they will take some time...
(Interruptions).

MR. SPEAKER : It will just take a few
minutes.

SHRI INDRAJIT GUPTA : Then why
don't you permit in this House a general
discussion ?

MR. SPEAKER : If I once start permit-
ting, it will take four hours. There will be
no end to that...

(Interruptions)

MR. SPEAKER : Shri K. C. Pant.

MR. SPEAKER : So, you will come at
4.30.

THE MINISTER OF LAW AND
JUSTICE (SHRI A. K. SEN) : At 4.30 we
have a meeting. We shall come at 4 O'clock.

PROF. MADHU DANDAVATE : Why
do they require so much time ? There is a
readymade motion. Three times in the past
they have moved sending the Bill to a Joint
Select Committee.

(Interruptions)

14.36 hrs.

AUROVILLE (EMERGENCY PROVISIONS) AMENDMENT BILL

(As passed by Rajya Sabha)

[English]

THE MINISTER OF EDUCATION
(SHRI K. C. PANT) : Sir, I beg to move* :

“That the Bill to amend the
Auroville (Emergency Provisions) Act
1980, as passed by the Rajya Sabha, be
taken into consideration.”

*Moved with the recommendation of the President.